## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4889 ANSWERED ON:25.04.2013 ACQUISITION OF LAND BY NTPC Ju Dev Shri Dilip Singh

## Will the Minister of POWER be pleased to state:

- (a) the details of land acquired by the National Thermal Power Corporation Limited (NTPC) in Sipat and adjoining areas along with the quantum of compensation provided to the land losers in this regard:
- (b) the number of land loser families to whom jobs have been provided so far;
- (c) whether the NTPC has not provided jobs in adequate numbers to the land loser families and also not provided them with regular employment; and
- (d) if so, the details thereof and the reasons therefor and the steps being taken thereon?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a): Details of land acquired by NTPC in Sipat and adjoining areas for setting up its Sipat Super Thermal Power project is as under:

Private land: 2309.34 acre

Govt. land : 2050.23 acre

Total : 4359.57 acre

NTPC had deposited Rs.3302.87 lakhs with District Administration towards payment of land compensation for entire private land, for further disbursement to the concerned land losers. The deposit was made during the period 2000 to 2008.

(b) to (d) :Rehabilitation Action Plan (RAP) for Sipat project was formulated in consultation with the stakeholders including the Project Affected Persons (PAPs) and the district administration.

State of art technology has been deployed at Sipat project limiting the direct employment opportunities in NTPC. Due to this reason, monetary assistance to facilitate purchase of land by the PAPs was agreed as the main rehabilitation option by the district administration. The Rehabilitation Plan was duly approved by the District Collector in the year 2000 before its implementation. Accordingly, rehabilitation grant as per the approved RAP has already been disbursed to the PAPs.

In addition to payment of rehabilitation grants as per approved RAP, employment to PAPs at Sipat project was envisaged in RAP as part of `other benefits` based on availability of vacancies and suitability of candidates. Based on vacancy and suitability of the candidates, employment has been provided at Sipat project to 279 PAPs as part of other benefits. Further, 50 PAP candidates have been issued offer for appointment out of which 28 candidates have already joined.

Besides above, willing PAPs have also been facilitated gainful employment opportunities through various contracting agencies at the project.

Another 109 PAP candidates have been sponsored by NTPC for ITI training who are undergoing training at Government ITI - Koni, Bilaspur.